DIVISION BENCH
COURT - II

O-225

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/142(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	**FRANCIS HANSDA** **VS** **BHAGALPUR DIOCESSON TRUST ASSOCIATION**
UNDER SECTION	**SEC. 97(1)**

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] for Petitioner
Mr. A. Chaurasia, Adv.

Ms. S. Kedia, CA] for the Respondent

O R D E R

1. Ld. Counsel for the parties present.
2. ROC Report is awaited.
3. In view of such, list this matter **on 23.08.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

MJ